whole of the basic customs duty, additional duty of customs (CVD) and special additional duty of customs.

- (2) G.S.R. 294 (E) dated the 1st April, 2003, publishing Notification No. 62/2003-Customs dated the 1st April, 2003, seeking to amend G.S.R. 163 (E) dated the 1st March, 2003, so as to prescribe a concessional rate of basic customs duty of 5% on import of raw apparel grade wool.
- (3) S.O. 306 (E) dated the 4th April, 2003, publishing Notification No. 66/2003- Customs dated the 4th April, 2003, seeking to amend G.S.R. 118 (E) dated the 1st March, 2003 so as to prescribe Tariff Rate Quota (TRQ) of five lakh metric tonne for Maize at a concessional rate of customs duty of 15% for the financial year 2003-04. [Placed in Library. See No. L.T.-7436/03]

Report and Accounts (2001-2002) of the Indian Museum, Kolkata and related papers

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CULTURE (SHRIMATI BHAVANABEN DEVRAJ BHAI CHIKALIA) : Sir, I lay on the Table a copy each (in English and Hindi) of the following papers :-

- (a) Annual Report and Accounts of the Indian Museum, Kolkata, for the year 2001-2002, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Museum.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T.-7566/03]
- 1. Notification of the Ministry of Petroleum and Natural gas
- II. MoU (2003-2004) between Government of India and the Engineers India Limited

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH GANGWAR) : Sir, I lay on the Table:-